ANNEXURE – 7

List of Operational Creditors Government Dues) as on Liquidation Commencement Date i.e. 13 December 2024

Claims drawn upto 24 July 2026

Sr.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	PR Commissioner Income Tax-6, Mumbai	27-12-2024	11,98,96,136	11,98,96,136	Unsecured	0	0	No	0	0	0	0	0	
2	Deputy Commissioner, Central GST, Division IV	16-01-2025	77,47,406	77,47,406	Unsecured	0	0	No	0	0	0	0	0	
3	Regional PF Commissioner, Thane South	16-01-2025	7,25,328	3,15,752	Unsecured	0	0	No	0	0	0	0	0	The dues shall be paid in priority and shall not form part of the Liquidation Estate
				4,09,576	Unsecured	0	0	No	0	0	0	0	0	This shall be paid as per Section 53 of the Code
4	Employees State Insurance Corporation, Thane	03-02-2025	2,584	2,584	Unsecured	0	0	No	0	0	0	0	0	
	Total		**12,83,71,454**	**12,83,71,454**		**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	